

>

Title : Motion for consideration of the Gram Nyayalayas Bill, 2008 as passed by Rajya Sabha. (Bill Passed).

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move** :

"That the Bill to provide for the establishment of Gram Nyayalayas at the grass roots level for the purposes of providing access to justice to the citizens at their doorsteps and to ensure that opportunities for securing justice are not denied to any citizen by reason of social, economic or other disabilities and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to provide for the establishment of Gram Nyayalayas at the grass roots level for the purposes of providing access to justice to the citizens at their doorsteps and to ensure that opportunities for securing justice are not denied to any citizen by reason of social, economic or other disabilities and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

...(Interruptions)

* Published in the Gazette of India, Extraordinary Part-II Section 2, dated 22.10.2008

** Introduced with the Recommendation of the President

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 40 stand part of the Bill."

The motion was adopted.

Clauses 2 to 40 were added to the Bill.

The First Schedule was added to the Bill.

The Second Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI H.R. BHARDWAJ : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. SPEAKER : The House stands adjourned to meet again at 3 p.m. when we will take up the Discussion under Rule 193.

14.08 hrs.

*The Lok Sabha then adjourned till Fifteen
of the Clock.*

[\[k5\]](#)

15.00 hrs.

(The Lok Sabha reassembled at Fifteen of the Clock)

(Mr. Deputy Speaker *in the Chair*)